



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

| Sr.No. Case Number | Main Parties                                                               | Petitioner Advocate                                                                                        | Respondent Advocate                                               |
|--------------------|----------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| <b>ORDERS</b>      |                                                                            |                                                                                                            |                                                                   |
| 1 WP(C)/2711/2020  | RANADHIR DEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.             | MR. N HASAN<br>MR. S BORTHAKUR<br>MS. S KAKATI<br>MR. I K BURAGOHAIR                                       | GA, ASSAM                                                         |
| <b>WITH</b>        |                                                                            |                                                                                                            |                                                                   |
| 2 WP(C)/4773/2021  | KHEM RAJ KARKI AND 7 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS | MR R P SHARMA (P-1,3,4,6,7,8<br>DR. B AHMED<br>MR. P N SHARMA (P-1,3,4,6,7,8<br>MR K UDDIN<br>MR. A K AZAD | GA, ASSAM<br>MR. N BORAH (r-6 to 13)<br>MR H MAZUMDER (r-6 to 13) |

LEAVE NOTE OF ADVOCATES FOR 09/08/2023

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MRS N BARUAH      | 17-07-2023 | To | 16-08-2023 |
| 2)  | MS. K YADAV       | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR R YADAV        | 19-07-2023 | To | 09-09-2023 |
| 4)  | MR D C K HAZARIKA | 29-07-2023 | To | 25-08-2023 |
| 5)  | MR. N HOSSAIN     | 27-07-2023 | To | 15-08-2023 |
| 6)  | MR. B RAHMAN      | 02-08-2023 | To | 11-08-2023 |
| 7)  | MR J DAS          | 31-07-2023 | To | 01-09-2023 |
| 8)  | MR. T MOHAMMAD    | 01-08-2023 | To | 17-08-2023 |
| 9)  | MR. S SINHA       | 02-08-2023 | To | 17-08-2023 |
| 10) | MR. R K BHATRA    | 09-08-2023 | To | 11-08-2023 |
| 11) | MR M Z AHMED      | 07-08-2023 | To | 09-08-2023 |
| 12) | MS B DUTTA        | 07-08-2023 | To | 09-08-2023 |
| 13) | MR. A M DUTTA     | 07-08-2023 | To | 09-08-2023 |
| 14) | MS. R D MOZUMDAR  | 04-08-2023 | To | 11-08-2023 |
| 15) | MS. A DEVI        | 07-08-2023 | To | 09-08-2023 |
| 16) | MD B ISLAM        | 07-08-2023 | To | 09-08-2023 |
| 17) | MR A GOENKA       | 07-08-2023 | To | 17-08-2023 |
| 18) | MR R GOENKA       | 07-08-2023 | To | 17-08-2023 |
| 19) | MR. P MAHANTA     | 08-08-2023 | To | 31-08-2023 |

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 20) | MR. M J BARUAH  | 09-08-2023 | To | 09-08-2023 |
| 21) | MR D K BORDOLOI | 09-08-2023 | To | 09-08-2023 |
| 22) | K U AHMED       | 11-08-2023 | To | 17-08-2023 |
| 23) | MR. R P SINGH   | 10-08-2023 | To | 01-09-2023 |